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TO

THE LEGISLATIVE ASSEMBLY DEBATES (Official Report)

Volume IV, Parts V-VI

(3rd September to 16th September and 17th September to 24th September 1924)

FIRST SESSION

OF THE

SECOND LEGISLATIVE ASSEMBLY, 1924



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Legislative Assembly

The President .

THE HONOURABLE SIR FREDERICK WHYTE, KT.

Deputy President:

DIWAN BAHADUR T. RANGACHARIAR, M.L.A.

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CAPTAIN SURAJ SINGH, BAHADUR, I.O.M.

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